

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:531
ANSWERED ON:23.07.2003
NOTICES TO IIT AND CHAIRMAN OF JEE
DHANI RAM SHANDIL

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government are aware that the Delhi High Court had issued notices to the Indian Institute of Technology (IIT) and the Chairman of Joint Engineering Examination (JEE) in the month of May, 2003;
- (b) if so, the details thereof alongwith the reasons therefor; and
- (c) the corrective steps taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. Vallabhbai Kathiria)

(a) & (b): Yes Sir. Joint Entrance Examination (JEE) is a two tier examination with Screening Test and Main Examination. In the Screening Test of JEE 2003 candidates upto the rank of 12000 were passed for Main Examination. One Shri Ranjit Singh who had got the 1,10,736th rank in the Screening Test and was as such not passed for the Main Examination filed a writ petition in Delhi High Court for allowing him to appear in the Main Examination. The High Court of Delhi has dismissed his application for granting of permission to appear in the Main Examination.

(c): No corrective action is called for in this regard.

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